

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1
51.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.221/201 7	-	Admission	252(3)	Limo Cabs India Private Limited Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

PCS for Petitioner is present. He has filed memo along with annexures.
List it for orders on 18.01.2018.


Member (T)


Member (J)